

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

14.C.P. 3897/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.11.2020**.

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd.  
SECTION 66 OF COMPANIES ACTS, 2013

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**ORDER**

The matter is taken up through virtual hearing (VC).

None present.

List this matter on 10.12.2020.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)